## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TP (HC)/24,25/CAA/2017

NAME OF THE TRANSFEROR

: KKK MANAGEMENT & EDU SERVICES PVT LTD

NAME OF THE TRANSFERRE

: K3 MANAGEMENT & EDU SERVICES PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR } Counsel For Relitionen

## **ORDER**

Shri R Vidyashankar, counsel for petitioners present. The matter is posted for hearing. Put up on 31.05.2017 at 10.30 A.M.

Dc.

(Ch. Md. Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)